

Export Credit

IECD. No. 16 /04.02.02/2002-03

April 1, 2003

The Chairmen and Chief Executives of all commercial banks

Dear Sir,

Export Credit

As per para 7.1 (b) of the EXIM Policy announced on March 31, 2003, goods and services going in to Special Economic Zone area (SEZ) from Domestic Tariff Area (DTA) shall be treated as exports.

It has, therefore, been decided that supply of goods and services from DTA to Special Economic Zone area would be eligible for export credit facilities.

Yours faithfully,

(A.Sreekumaran)

Deputy General Manager